

In The Central Administrative Tribunal  
Calcutta Bench

OA 183, of 1997

Present : Hon'ble Mr. S. Biswas, Administrative Member  
Hon'ble Mr. Kuldip Singh, Judicial Member

Suprakash Saha

- VS -

D/o Post

For the Applicant : None

For the Respondents: Ms. U. Sanyal, Counsel

Heard on : 04-02-2002

Date of Order : 04-02-2002

ORDER

S. BISWAS, MEMBER(A)

None appeared on behalf of the applicant even when the case was called for second time. Therefore, application is dismissed for default. No costs.

*K.S.*  
( Kuldip Singh )

Member(J)

*S.B.*  
( S. Biswas )

Member(A)

DKN